

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 53/(MAH)/2015  
CA No.

CORAM:

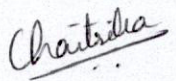
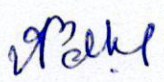
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Tamil Rajan Mariappan  
V/s.  
M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chaitrika Patki v/b Vidhi Partners	Adv. for Petitioners	
2.	Mr. Mustafa Doctor	Sr. Advocate	
3.	Mr. Abhishek Adke i/b Legato Partners Advocate for Respondents	Advocate	

Order

CP No. 53/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 14.2.2017

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)